(ग) कितने व्यक्ति घायल हुए तथा मुठभेड़ में कितने व्यक्तियों की झायिक क्षति हुई; झौर

(थ) क्या कुछ पाकिस्तानी गिरफ्तार किये गये ?

प्रधान मंत्री तथा वैदेशिक कार्य मेंत्री (भी जवाहरलाल नेहरू) : (क) ग्रौर (ख). २४ सितम्बर, १९४४ की रात को करीब १४ या १६ पाकिरतानी सशस्त्र डाकुघों ने जिला मुशिदाबाद, पुलिस चौकी दमकल के चन्द्रापारा गांव के कुछ घरों पर धावा किया । डाकुघों धौर भारतीय सशस्त्र पुलिस में कोई मुठभेड़ नहीं हुई, लेकिन गांव वालों ग्रौर ग्राम रक्षक दल के कुछ सदस्यों ने, डाकुघों का, जिन्होंने ग्रन्थाधुन्ध गोलियां चलाई, मुकाबिला किया ।

(ग) १४ भारतीय नागरिकों को चोटें झाईं झौर तीन को माली नुक्सान पहुंचा ।

(घ) तीन पाकिस्तानी डाकुझों को, जिनमें गिरोह का सरदार शामिल है, करीब ६४० रुपये के चोरी किये गये माल के साथ, मोके पर गिरफ्तार कर लिया गया।

Residential Accommodation in Delhi

243. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the reserving of a good percentage of newlybuilt quarters for out-of-turn allotment is becoming very common thus reducing the chances of allotment of those who have long been waiting for their turn; and

(b) if so, the steps being taken to reduce the number of such out-of-turn allotments?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). It is not the practice to reserve any percentage of newly built uarters for out-of-turn allotment. Much as the Government would wish to do away with out-of-turn allotments, they cannot be avoided altogether. These are sanctioned only on grounds of genuine and serious hardship after the merits of each case have been examined either at Minister level or by a Committee of officers specially constituted to scrutinise the applications for such allotments. Generally accommodation given as out-of-turn allotment is not upto or popular with the class of the officers to whom it is allotted. Every effort is made to keep down the number of such allotments to the minimum. As the accommodation position eases with the scale of construction that is now going on, the necessity for making out-of-turn allotments will progressively disappear.

Labour Attaches in Indian Missions

244. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether the foreign embassies in India have got Labour Attaches attached to their missions;

(b) whether any of our missions abroad have also been provided with such Attaches; and

(c) if not, whether it is proposed to do so now?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Only the United Kingdom High Commission in India have a Labour Adviser and an Assistant Labour Adviser on their establishment. No other diplomatic mission in India has such an officer on their staff.

(b) No. A Labour Welfare Officercum-Vice Consul has, however been attached to the Embassy of India, Rangoon.

(c) No.

Chinese Raw Silk

245. Shri Raghunath Singh: Will the Minister of **Production** be pleased to state:

(a) the quantity of Chinese raw silk imported by Government during 1954-55; and

(b) the system of its distribution in the country?

The Minister of Production (Shri K C. Reddy): (a) Out of a total of 90 metric tons, decided to be imported, 64 metric tons were received during the Budget Year 1954-55 and the balance in April, 1955.

(b) The Central Silk Board distributes to the Actual Consumers either directly or through the State Governments, Cooperative Institutions and Recognised Consumers' Associations.